

CITY CIVIL COURT MUMBAI
COURT 14 ADDL. SESSION JUDGE
HHJ. SMT. SONALI P. AGARWAL
CIVIL CAUSE LIST DATED 05.10.2020

URGENT MATTERS

SRN O	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	3141/2011	SHREYAS N KHANOLKAR Vs NARAYAN G DHURI	S B PRABHAVALKAR SHWETA AKSHAY KHOT U

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CIVIL CAUSE LIST DATED 06.10.2020

URGENT MATTERS

SRN O	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	4738/2013	MANHOR PRABHUDAS KHADAWALA Vs M-S GAWDE AND ASSOCIATES AND ORS	GAURAV G DAVE

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CIVIL CAUSE LIST DATED 07.10.2020

URGENT MATTERS

SRN O	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	6610/03	VISHWANATH NAGESH NADKARNI AND 2 ORS Vs RECOVERY OFFICER, DRT-II AND ANR .	M S JHANGIANI NARULA AND AS VIRAJ MANIAR ASSOCIATES 2

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CIVIL CAUSE LIST DATED 08.10.2020

URGENT MATTERS

SRN O	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	1613/2015	Bank of Maharashtra Vs 1.Vijayendra Yeshwant Pendkalkar 2.Indra P Das .	Ms. R.M.Law

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CIVIL CAUSE LIST DATED 09.10.2020

URGENT MATTERS

SRNO	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	8971/95	LEATHER WINGS Vs COMBITAINER LTD AND ANR	A M VERNEKAR DUNMORR SETT
2	SUIT	7437/05	EXPORT CREDIT AND GUARANTEE CORPN LTD Vs NEETAL EXPORTS AND ANR	M S MANILAL KHER AMBALAL AND CO JANAKRAJ R VAKIL AND ASSOCIATES 1